

(b) if so, the amount given and the names of organisations?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) and (b). Tripura did not give any financial assistance to any organisation for this purpose during the year 1962-63.

In Goa, the Scheduled Castes have not yet been notified. The question of giving assistance to any organisation during 1962-63, did not, therefore arise.

#### Post-matric Scholarships

**1059. Shri Vishwa Nath Pandey:** Will the Minister of Education be pleased to state:

(a) the amount granted to and allotted for Uttar Pradesh during 1961-62 and 1962-63 separately for granting post-Matric scholarships to Scheduled Caste Students; and

(b) the amount which was actually utilised during 1961-62?

**The Minister of Education (Dr. K. L. Shrimali):** (a) 1961-62—Rs. 60,66,400. 1962-63—Rs. 67,56,400.

(b) The entire amount granted in the year 1961-62 was utilised.

#### Libraries in Uttar Pradesh

**1060. Shri Vishwa Nath Pandey:** Will the Minister of Education be pleased to state:

(a) the names of the voluntary organisations that have received grants from the Central Government for development of Libraries in the State of Uttar Pradesh during 1960-61, 1961-62 and 1962-63;

(b) the amount sanctioned to each of them; and

(c) the condition under which the amount was sanctioned?

**The Minister of Education (Dr. K. L. Shrimali)** (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1590/63.]

#### Braille Appliances

**1061. Shri P. K. Deo:  
Shri Buta Singh:**

Will the Minister of Education be pleased to state:

(a) Whether Braille Appliances are manufactured and Braille books are produced in regional languages in this country for providing facility of reading to the blind;

(b) if so, the regional languages in which the Braille books are produced;

(c) whether the present production is considered adequate to meet the country's demand; and

(d) if not, the steps being taken to step up the production?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir.

(b) Braille books have so far been produced in (i) Hindi (ii) Bengali (iii) Gujarati (iv) Marathi (v) Punjabi (vi) Tamil (vii) Telugu.

(c) No, Sir.

(d) A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-1591/63].

#### 1964-Olympics in Japan

**1062. { Shri P. K. Deo:  
Shri P. Kunhan:**

Will the Minister of Education be pleased to state:

(a) whether India is going to participate in the Olympics to be staged in Japan in 1964;

(b) the items in which India is likely to participate; and

(c) whether intensive training and practices are envisaged for the sportsmen likely to participate in the Olympics?

**The Minister of Education (Dr. K. L. Shrimali)** (a) Very likely.

(b) Not yet decided.

(c) Yes, Sir.

#### Institutes for Handicapped Children.

1063. **Shrimati Savitri Nigam:** Will the Minister of Education be pleased to state the number of new institutes opened for the welfare of the crippled and handicapped children during 1961-62?

**The Minister of Education (Dr. K. L. Shrimali):** The Government of India did not open any new institution during 1961-62 for the crippled and the handicapped. Complete information about new institutions started by State Governments or Voluntary Organisations during 1961-62 is not available.

#### राजनैतिक पीड़ित

१०६४. श्री सरजू पांडेय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सिर्फ उन्हीं लोगों को राजनैतिक पीड़ित माना जाता है जो ६ महीने तक किसी आंदोलन में भाग लेने के कारण बन्दी की हैसियत से जेल में रह चुके हैं ;

(ख) उन लोगों को राजनैतिक पीड़ित नहीं माना जाता जो लम्बे असें तक राष्ट्रीय आंदोलन में भाग लेने के कारण जेलों में रहे हैं या जिन्हें आर्थिक हानि उठानी पड़ी है ; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) से (ग). साधारणता गृह-मंत्री के विवेकानुदान से सहायता देने के लिये उन सब लोगों को राजनैतिक पीड़ित माना जाता है जो ६ महीने अथवा

अधिक समय तक जेल में या नजर बन्द रहें । इस के अतिरिक्त, उन सब लोगों को भी राजनैतिक पीड़ित माना जाता है जिन्होंने राष्ट्रीय स्वतंत्रता आन्दोलन में भाग लेने के कारण लड़ते हुए या जेल यातना सहते हुए प्राण त्याग दिये जो या जो चोट लगने या लाठी प्रहार से अयोग्य हो गये या अपनी आजीविका अथवा जीवन निर्वाह का साधन या अपनी सम्पत्ति का कुछ अंश खो बैठे ।

#### Houses for Policemen

1065. **Shri Koya:** Will the Minister of Home Affairs be pleased to state:

(a) whether Central Government are giving any assistance to State Governments for constructing houses for policemen; and

(b) if so, the amount sanctioned to Kerala State during 1963-64 and utilised by that State?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis).**

(a) Yes. Loans are advanced to State Governments for this purpose.

(b) Rs. 10 lakhs. Figure of the amount actually utilized is not available.

अखिल भारतीय सेवानों में अनुसूचित जातियों और अनुसूचित आदिम जातियों के लोग

१०६६. श्री मोहन स्वरूप : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि अब तक अनुसूचित जातियों तथा अनुसूचित आदिम जातियों और दूसरी पिछड़ी जातियों के कितने व्यक्ति आई० ए० एस०, आई० पी० एस० तथा अन्य अखिल भारतीय सेवानों में लगाये गये ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हजरतबीस) : आई० ए० एस० / आई० पी० एस० आदि में स्थान सुरक्षित रखने के हेतु अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के अतिरिक्त और किसी जाति के पिछड़े वर्गों को नहीं माना गया है ।